

constituency were used in another constituency by reason of an inadvertent mistake. In the constituencies concerned, the number of contesting candidates was equal and consequently the size of the ballot paper was the same. While stitching the bundles of ballot papers in the press, the ballot papers of one constituency got mixed up with ballot papers of another constituency and got stitched. At the time of the issue of the ballot papers, this mistake was not detected. The Chief Electoral Officer, Madhya Pradesh has issued necessary instructions to the Returning Officers to be more careful in checking ballot papers at the time of their issue.

Misappropriation of coal allotted to coal dealers of Jullundur (Punjab)

5088. SHRI SUNDER SINGH: Will the Minister of ENERGY AND COAL be pleased to state:

(a) number of complaints received by Government regarding misappropriation of coal allotted to coal dealers of Jullundur (Punjab);

(b) if so, the details thereof; and

(c) what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). A complaint has been received about the clandestine dealings in coal by certain coal dealers using forged documents for getting coal/coke released from Regional Office of coal India at Chandigarh with a view to blackmarketing in coal & coke.

(c) Coal India has started an investigation into these allegations and the matter has also been brought to the notice of Government of Punjab, for appropriate action at their end.

Profits and loss of Sindri Fertiliser Plant

5089. SHRI MOHD. ASRAR AHMAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the year-wise loss or profits of Sindri Plant of Fertiliser Corporation of India for the last four years;

(b) the factors which contributed towards the losses or profits;

(c) the action taken to rectify the same, if any; and

(d) whether the plant is working, if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The year-wise loss of Sindri unit of the Fertilizer Corporation of India Limited for the last four years is given below:

Year	Loss (Rs. lakhs)
1976-77	1785
1977-78	2244
1978-79	1836
1979-80	4189 (Provisional)

(b) The factors that contributed to the losses are:

(i) Ageing of the old Sindri plants and consequent increase in operation and maintenance cost.

(ii) Low utilisation of capacity arising due to ageing of plants, poor quality of raw materials, etc.

(iii) Initial stabilisation problems and low utilisation of capacity in the new plants at Sindri due to raw material shortage and equipment problems.

(iv) Increase in prices of inputs and labour.

(c) The old Sindri plants have, except the ammonium sulphate plant, which has since been renovated, have been scrapped. This Sindri Moderni-

sation Plant with Low Sulphur Heavy Stock (LSHS)/Fuel Oil as feed-stock and the Sindri Rationalisation plants, enabling use of better quality by product gypsum, have gone into commercial production with effect from the 1st October, 1979.

(d) The Sindri Modernisation plant is closed since the evening of 16th January, 1980, due to non-availability of LSHS/Fuel Oil on account of the Assam agitation. Consequently, the renovated Ammonium Sulphate plant of the old Sindri plant is also shut down for want of Ammonia from the Sindri Modernisation Plant. Sindri Rationalisation plant is working intermittently.

ग्रामीण क्षेत्रों में औषधियों की अत्यधिक कमी

5090. श्री कृष्णा राम आर्य: क्या पेट्रोलियम तथा रसायन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या ग्रामीण क्षेत्रों में औषधियों की अत्यधिक कमी है;

(ख) यदि हां, तो क्या सरकार कुछ उप-चारात्मक-उपाय करने पर विचार कर रही है और यदि हां, तो उन का ब्यौरा क्या है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं?

पेट्रोलियम और उर्वरक रसायन मंत्री (श्री बीरेन्द्र पाटिल): (क) ग्रामीण क्षेत्रों में दवाइयों की अत्यधिक कमी की कोई विशेष रिपोर्ट प्राप्त नहीं हुई है। तथापि कुछ ब्राण्ड नाम के उत्पादों की कमी के बारे में ग्रामीण क्षेत्रों सहित विभिन्न क्षेत्रों से रिपोर्ट समय-समय पर प्राप्त हुई हैं लेकिन ऐसे उत्पादों के समान ही दूसरे उत्पाद आम तौर पर उपलब्ध होते हैं।

(ख) अनिवार्य दवाइयों की कमी को पूरा करने के लिये सरकार द्वारा की गई कार्य-वाही के बारे में 10-6-1980 के लोक सभा अतायांकित प्रश्न सख्या-329 के उत्तर में बताया गया है।

(ग) प्रश्न नहीं उठता।

Proposal to Change Name of Bhaba Hydro Electric Station, Himachal Pradesh

5091. SHRI BAPUSAHEB PARULEKAR: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government propose to change the name of Bhaba Hydro Electric Station in Himachal Pradesh; and

(b) if so, the reasons and the new name Government proposed to be given to this hydro electric station?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Government of Himachal Pradesh have intimated that the project has been dedicated to the memory of late Shri Sanjay Gandhi and renamed as Sanjay Jalvidyut Pariyojana.

Irrigation Projects in Karnataka

5092. SHRI T. R. SHAMANNA: Will the Minister of IRRIGATION be pleased to lay a statement showing:

(a) what are the irrigation projects taken up in Karnataka State after 1957 with the Central Government aid;

(b) which are the projects completed so far;

(c) which are the projects still to be completed; and

(d) what are the reasons for the non-completion of the projects as per time schedule?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) to (d). There is no contrally aided scheme in the major and medium irrigation sector. Irrigation is a State subject and funds for execution of irrigation projects are provided by the State Governments within the framework of their over-all developmental plans. Central assistance to States is given in the form of block loans and grants. A statement showing the major and medium schemes taken up since 1957 in Karnataka is attached.